

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Original Application No.203/00208/2017**

Bilaspur, this Thursday, the 19<sup>th</sup> day of April, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Gajanand Prasad Dansena (Retrd. Branch Postman) S/o Shri Shivdayal Dansena, aged about 65 years, R/o Village & Post Shekhpur Tahsil Patthalgav Distrcit Jashpur (C.G.) 496118

**-Applicant**

(By Advocate – **Shri A.V. Shridhar**)

**V e r s u s**

1. Union of India, Through Director General Department of the Postal Services, Ashoka Road New Delhi 110001
2. The Director, Chhattisgarh Postal Circle Raipur District Raipur (CG) 492001
3. The Superintendent of Postal Services Raigarh Division Distt. Raigarh (C.G.) 496551

**- Respondents**

**O R D E R (Oral)**

**By Navin Tandon, AM.-**

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file improved application.

2. Prayer allowed.
3. This Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**